

Date of Order: 17.04.2026

PUBLICATION NOTICE

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-8

(Appellate Civil Jurisdiction)

ARB No. 355 of 2022 (O&M)

DEPARTMENT OF TOURISM

v/s

... Petitioner

M/S PINKCASSIA HOTELS AND RESORTS PVT. LTD.

... Respondent

Notice to:

**Respondent 1:- M/S PINKCASSIA HOTELS AND RESORTS PVT.
LTD., 1511, HEMKUNT CHAMBERS, 89 NEHRU PLACE, NEW
DELHI- 110019.
ALSO AT:- PLOT NO. F5, RAJIV GANDHI IT PARK, CHANDIGARH,
INDIA- 160101.**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Hon'ble Court on 08.05.2026 (Actual) personally or through someone authorized by Law to Act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 24th April 2026.

Veeraj
24/4/26

Superintendent (Civil Revision Branch)

Scanning Clerk